

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) No, Sir. However, a road over bridge in lieu of level crossing at Km. 1296/29-31 near Hathras Railway station has already been sanctioned in 1996-97 for which plan is under approval and estimate has been sanctioned.

(c) Does not arise. Target has not yet been fixed for road over bridge at Hathras.

Plight of Indian Navy

2336. SHRI MOHAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned, "But George, the Navy is barely afloat" published in "Economic Times" dated May 7, 1998;

(b) if so, the facts thereof and the reaction of Government thereto;

(c) whether all the ships operating under Indian Navy are in dilapidated condition; and

(d) if so, the action being taken to remedy the situation?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Two-third of Naval Warships is normally kept in operational readiness to permit maintenance to be undertaken. However, the Navy has contingency plans to accelerate maintenance so as to have more ships available, should the need arise.

(c) No, Sir.

(d) Modernisation of the fleet and suitable additions to the fleet are undertaken on a continual basis to prevent the fleet from technological obsolescence and numerical reduction and to make them at par with contemporary fleets of other naval powers. Indian Navy is adequately prepared to meet any threat.

Setting up of Terminal at Veli

2337. SHRI N.K. PREMCHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways has taken any decision to set up terminal at Veli in Thiruvananthapuram;

(b) if so, the details thereof;

(c) whether the Railways has acquired any land for the above purpose so far;

(d) if so, the details thereof; and

(e) the time by which the terminal at Veli is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir.

(b) does not arise.

(c) No, Sir.

(d) and (e) Do not arise.

Behala Flying Training Club, Calcutta

2338. SHRIMATI KRISHNA BOSE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Ministry is aware that the Behala Flying Club of Calcutta is lying virtually unused for several years;

(b) if so, whether the Government are prepared to take up a plan for the development of the airstrip of the club; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) and (c) No, sir. The airstrip is owned and maintained by the State Government.

[*Translation*]

Schemes for Construction of Toilets in Maharashtra

2339. SHRI DATTA MEGHE: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the schemes cleared by the Government for constructing toilets in Maharashtra; and

(b) the names of the cities covered thereunder?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) 38 schemes have been cleared by the Government for release of Central subsidy for construction/conversion of dry latrines into pour flush toilets

in Maharashtra under the scheme of Low Cost Sanitation for the liberation of scavengers.

(b) The cities covered thereunder are given in the enclosed Statement.

Statement

S.No.	Name of the Town/City	Name of Municipal Council	S.No.	Name of the Town/City	Name of Municipal Council
1	2	3	4	5	6
I. Urban Area (21)					
1.	Ahmednagar	Ahmednagar	2.	Akola	Akola
3.	Akola	Mangrulpir	4.	Aurangabad	Gangpur
5.	Aurangabad	Kannad	6.	Chandrapur	Chandrapur
7.	Jalna	Jalna	8.	Jalna	Fartur
9.	Latur	Latur	10.	Nanded	Billoli
11.	Nanded	Kandar	12.	Nanded	Kundalwadi
13.	Nanded	Nanded	14.	Osmanabad	Bhoom
15.	Parbhani	Basmatnagar	16.	Parbhani	Gangakhede
17.	Parbhani	Jintur	18.	Parbhani	Parbhani
19.	Parbhani	Sonpeth	20.	Solapur	Pandharpur
21.	Yeotmal	Umarkhed			
II. Urban Area (57)					
1.	Ahmednagar	Kopargon	2.	Ahmednagar	Rahato-Pimplas
3.	Amravati	Anjangaon-Surji	4.	Amravati	Chandurbazar
5.	Amravati	Chandurrty	6.	Amravati	Chikhadara
7.	Amravati	Daryapur	8.	Amravati	Dhamangaon-Rly
9.	Amarvati	Shendurjanghat	10.	Aurangabad	Khuutabad
11.	Aurangabad	Paithain	12.	Beed	Majalgaon
13.	Bhandara	Gondia	14.	Bhandara	Tirora

1	2	3	4	5	6
15.	Bhandara	Khamgaon	16.	Buldhana	Lonar
17.	Buldhana	Mehkar	18.	Chandrapur	Mol
19.	Rajura	Chandrapur	20.	Bhule	Dondaicha
21.	Dhule	Shahada	22.	Jalgaon	Faizpur
23.	Jalgaon	Raver	24.	Jalgaon	Savda
25.	Kolhapur	Malkapur	26.	Latur	Ahmedpur
27.	Latur	Ausa	28.	Latur	Nilanga
29.	Nagpur	Kalmeshwar	30.	Nagpur	Mohpa
31.	Nagpur	Narkhed	32.	Nanded	Hadgaon
33.	Nanded	Kinwat	34.	Nanded	Loha
35.	Nanded	Mudkhed	36.	Nanded	Mudkhed
37.	Nanded	Omri	38.	Nasik	Bhagur
39.	Osmanabad	Kalamb	40.	Osmanabad	Murum
41.	Osmanabad	Naldurg	42.	Osmanabad	Omarga
43.	Osmanabad	Osmanabad	44.	Osmanabad	Tuljapur
45.	Parbhani	Pathri	46.	Pune	Indapur
47.	Raigad	Panvel	48.	Sindhudrug	Malwan
49.	Solapur	Akkalkot	50.	Solapur	Karmal
51.	Solapur	Sangola	52.	Thane	Dahanu
53.	Wardha	Deoli	54.	Wardha	Pulgaon
55.	Yeotmal	Ghatanji	56.	Yeotmal	Pandarkarwada
57.	Yeotmal	Wani			
III.	Urban Area (17)				
1.	Akola	Murtizapur	2.	Aurangabad	Aurangabad
3.	Beed	Beed	4.	Beed	Georai
5.	Bhandara	Tumsar	6.	Buldhana	Chikhali

1	2	3	4	5	6
7.	Cadchiroli	Cadchiroli	8.	Jalgaon	Pachora
9.	Jalgaon	parola	10.	Jalgaon	Yawal
11.	Nagpur	Mowad	12.	Nashik	Malegaon
13.	Nashik	Satana	14.	Parbhani	Manwad
15.	Solapur	Mangalwedha	16.	Thane	Virar
17.	Wardha	Sindhi			
IV. For 12 Towns					
1.	Ahmednagar	Pathardi	2.	Akola	Risod
3.	Akola	Telhara	4.	Buldhana	Deolgaon-Raja
5.	Buldhana	Jalgaon-Jamod	6.	Buldhana	Nandura
7.	Dhule	Nawapur	8.	Jalgaon	Jalgaon
9.	Parbhani	Kallamnuri	10.	Parbhani	Purna
11.	Pune	Lonawala	12.	Thane	Kalyan
V. For 9 Towns					
1.	Akola	Balapur	2.	Akola	Patur
3.	Dhule	Dhule	4.	Jalgaon	Bhusawal
5.	Jalgaon	Erandol	6.	Basik	Igatput
7.	Pune	Talegaon-Dabhade	8.	Sindudurg	Vengurla
9.	Yeotmal	Darwhar			
VI. For 10 Towns					
1.	Ahmednagar	Kopargaon	2.	Akola	Mangrulpir
3.	Amravati	Chandurbazar	4.	Bhandara	Gondia
5.	Buldhama	Lonar	6.	Buldhama	mehkar
7.	Chandrapur	Mul	8.	Nagpur	Mohpa
9.	Parbhani	Gangakhed	10.	Parbhani	Parbhani

1	2	3	4	5	6
VII. For 62 Towns					
1.	Solapur	pandharpur	2.	Yeotmal	Umarkhed
3.	Aurangabad	Gangapur	4.	Aurangabad	Kannad
5.	Chandrapur	Chandrapura	6.	Nanded	Kundalwadi
7.	Jalwa	Partur	8.	Nanded	Kandhar
9.	Nanded	Nanded	10.	Nanded	Billoli
11.	Parbhani	Jintur	12.	Akola	Akola
13.	Osmanabad	Bhoom	14.	Latur	latur
15.	Jalna	Jalna	16.	Ahmednagar	Ahmednagar
17.	Parbhani	Sonepeth	18.	Parbhani	Basmatnagar
19.	Buldhana	Khamgaon	20.	Aurgangabad	khuldabad
21.	Aurangabad	Paithan	22.	Pune	Indapur
23.	Yeotmal	Pandharkawda	24.	Yeotmal	Wani
25.	Amravati	Dhamangaon-Rly	26.	Amravati	Darayapur
27.	Nanded	Mudkhed	28.	Solapur	Akkalkot
29.	Nanded	Umri	30.	Nanded	Kinwat
31.	Nanded	Lona	32.	Nanded	Mukhed
33.	Handed	Hadgaon	34.	Jalgaon	Savda
35.	Lathur	Ausa	36.	Latur	Ahmedpur
37.	Osmanabad	Osmanabad	38.	Osmanabad	Kallamb
39.	Yeotmal	Ghatanji	40.	Need	Majalgaon
41.	Chandrapur	Rajuram	42.	Wardha	Pulgaon
43.	Amravati	Shendurjna	44.	Osmanabad	Omergaon
45.	Osmanabad	Murum	46.	Nagpur	Narkhed
47.	Solapur	Karmala	48.	Osmanabad	Tuljapur
49.	Osmanabad	Naldurg	50.	Latur	Nilanga
51.	Raigad	Panvel	52.	Thane	Dahanu

1	2	3	4	5	6
53.	Jalgaon	Faizpur	54.	Amravati	Chandur-Rly
55.	Amravati	Chikhaldara	56.	Wardha	Deoli
57.	Parbhani	Pathari	58.	Beed	Beed
59.	Jalgaon	Raver	60.	Bhandara	Tirora
61.	Amravati	Amravati-Corp.	62.	Aurangabad	Aurangabad-Corp.

VIII. For 2 Towns

1.	Aurangabad	Sillod	2.	Latur	Udgir
IX.	Ahmednagar	—	X.	Sirdi	—
XI.	Aurangabad	—	XII.	Shegaon	—
XIII.	Belapur	—	XIV.	Chandur (Rly.)	—
XV.	Morshi	—	XVI.	Digras	—
XVII.	Pusad	—	XVIII.	Washim	—
XIX.	Gadchiroli	—	XX.	Desaiganj	—
XXI.	Nalasopara	—	XXII.	Gondai	—
XXIII.	Saner	—	XXIV.	Umred	—
XXV.	Ajangaon Surji	—	XXVI.	Warud	—
XXVII.	Khapa	—	XXVIII.	Mowad	—
XXIX.	Kandura	—	XXX.	Telhara	—
XXXI.	Kotal	—	XXXII.	Kamleshwar	—
XXXIII.	Bhrampur	—	XXXIV.	Karad	—
XXV.	Achalpur	—	XXXVI.	Nagpur	—

XXXVII. Urban Area (21)

1.	Ahmednagar	Sangamner	2.	Ahmednagar	Shrirampur
3.	Amravati	Morshi	4.	Amravati	Warud
5.	Aurangabad	Vaijapur	6.	Beed	Parli-Vajnath
7.	Buldhana	Buldhana	8.	Chandrapur	Ballarpur

1	2	3	4	5	6
9.	Jalna	Ambad	10.	Jalna	Bhokardhan
11.	Nanded	Degloor	12.	Nanded	Dharmabad
13.	Nasik	Manmad	14.	Parbahani	Saillu
15.	Raigad	Mahad	16.	Raigad	Roha
17.	Raigad	Uran	18.	Satara	Phaltan
19.	Satara	Satara	20.	Thane	Vasai
21.	Yeotmal	Pusad			
XXXVIII. Urban Area (11)					
1.	Akola	Karanja	2.	Beed	Ambejogai
3.	Chandrapur	Warora	4.	Nasik	Sinnar
5.	Nasik	Trimbak	6.	Raigad	Alibagh
7.	Raigad	Matheran	8.	Raigad	Pen
9.	Sangli	Islampur	10.	Satara	Khaswad
11.	Yeotmal	Dhigras			

[English]

Demolition of Unauthorised Colonies

2340. SHRIMATI MEIRA KUMAR: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether before demolition or proposed demolition of unauthorised colonies and Jhuggi Settlements in Delhi, the Government have held or propose to hold inquiry to identify the officers responsible for such unauthorised settlements and to compel them to compensate the settlers affected by such demolitions; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Unauthorised construction and encroachment on public land is a continuing problem in Delhi. As and when unauthorised construction/

encroachment is detected or reported, action is taken by the concerned agency under the relevant laws. D.D.A. has reported that sometimes due to non-availability of police force the removal action is delayed. If connivance on the part of any official is established, action is taken by the concerned agency against the defaulting official(s). Builders of unauthorised construction and encroachers on Government land has no right/title to claim any compensation. However, to improve the living conditions of jhuggi dwellers, the Government of N.C.T. of Delhi is implementing a three pronged strategy under which the eligible jhuggi dwellers (as in existence in January, 1990) are resettled on the request of the land owning agency, who share the relocation cost.

[Translation]

Cold Fishery Research Centre

2341. SHRI BACHI SINGH RAWAT 'BACHDA': Will the Minister of DEFENCE be pleased to state: